

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.5 - IA/668(AHM)2024
in
CP(IB)/40(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sicer Inkera Private Limited
Vs.

Ramos Ceramic Private Limited

.....Applicant

.....Respondent

Order delivered on: 26/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Amrish Gandhi, PCS

For the Respondent :

ORDER

IA/668(AHM)2024

Applicant is directed to issue notice upon respondents. Respondents are directed to remain present and file reply after receiving the notice.

List for further consideration on 01.05.2024.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)